

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).5938/2016

SHIVAJI ESTATE LIVESTOCK AND FARMS PVT. LTD

Appellant(s)

VERSUS

ADELKAR PRATIBHA B. (DEAD) & ORS.

Respondent(s)

WITH

C.A. No. 18323-18324/2017 (XVII-A)

IA No. 127185/2017 - I/A FOR AMENDMENT OF MEMO OF PARTIES

Date : 10-10-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Nitin S. Tambwekar, Adv.
Mr. Seshatalpa Sai Bandaru, AOR

Ms. Sharmila Upadhyay, AOR
Mr. Pawan R Upadhyay, Adv.
Mr. Rana Biswas, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Mr. Rajesh Sharma, Adv.

For Respondent(s) Mr. Nitin S. Tambwekar, Adv.
Mr. Seshatalpa Sai Bandaru, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 09.01.2024.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(RENU BALA GAMBHIR)
COURT MASTER (NSH)